

**फाइल संख्या. RCD-05007/1/2021-Regulatory-FSSAI-Part(3) [E-8995]**  
**भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण**  
 (खाद्य सुरक्षा एवं मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)  
 (नियामक अनुपालन प्रभाग)  
 एफडीए भवन, कोटला रोड, नई दिल्ली – 110002

दिनांक:18-03-2026

**आदेश**

**विषय: खाद्य सुरक्षा अनुपालन प्रणाली (FoSCoS) के अंतर्गत 'फूड रिकॉल' का कार्यान्वयन – के संबंध में**

खाद्य सुरक्षा और मानक प्राधिकरण (FSSAI) ने उपभोक्ताओं तक सूचना के प्रसार तथा रिकॉल किए गए खाद्य पदार्थों की वापसी, नष्ट करने या पुनः प्रसंस्करण सुनिश्चित करने हेतु खाद्य सुरक्षा एवं मानक (फूड रिकॉल प्रक्रिया) विनियम, 2017 तथा इसके दिशा-निर्देश लागू किए हैं। उक्त विनियमों के विनियमन 16 के उप-विनियमन (2) के अंतर्गत खाद्य प्राधिकरण को अपनी वेबसाइट पर 'फूड रिकॉल पोर्टल' नामक एक वेब-आधारित सुविधा स्थापित करने का अधिकार दिया गया है, जिसमें प्रत्येक रिकॉल को एक विशिष्ट पहचान संख्या प्रदान की जाती है, ताकि निगरानी की जा सके तथा उपभोक्ताओं को संबंधित जानकारी उपलब्ध कराई जा सके।

2. इस संदर्भ में, खाद्य रिकॉल प्रक्रिया को सुव्यवस्थित करने एवं उसकी निगरानी सुनिश्चित करने हेतु, FSSAI द्वारा FoSCoS प्रणाली में 'फूड रिकॉल' कार्यक्षमता निम्नानुसार लागू की गई है, जो इस आदेश के निर्गमन की तिथि से प्रभावी होगी—

- i. **नामित अधिकारी (DOs)/केंद्रीय लाइसेंसिंग प्राधिकरण (CLAs) के लिए:** प्रवर्तन प्राधिकरणों द्वारा प्रारंभ किए गए सभी नए फूड रिकॉल, उनके संबंधित लॉगिन के माध्यम से FoSCoS प्रणाली में बनाए जाएंगे। प्रवर्तन प्राधिकरण FoSCoS में उपलब्ध मौजूदा फूड रिकॉल को देखेंगे तथा आवश्यकतानुसार आगे की कार्रवाई दर्ज करेंगे।
- ii. **खाद्य व्यवसाय संचालकों (FBOs) के लिए:** सभी FBOs अपने द्वारा प्रारंभ किए गए फूड रिकॉल को FoSCoS लॉगिन के माध्यम से दर्ज करेंगे तथा आवश्यकतानुसार आगे की कार्रवाई का विवरण भी दर्ज करेंगे। इसके अतिरिक्त, प्रवर्तन अधिकारियों द्वारा बनाए गए सभी फूड रिकॉल संबंधित FBOs को 'व्यू फूड रिकॉल' अनुभाग में उपलब्ध होंगे, ताकि वे आवश्यक कार्रवाई कर सकें।
- iii. **हितधारकों/उपभोक्ताओं के लिए:** फूड रिकॉल से संबंधित जानकारी FoSCoS के होमपेज पर 'फूड रिकॉल' शीर्षक के अंतर्गत उपलब्ध होगी।

उक्त कार्यक्षमता हेतु उपयोगकर्ता मार्गदर्शिका (User Manual) संदर्भ हेतु परिशिष्ट-1 में संलग्न है।

3. इस संबंध में, सभी राज्यों/केंद्र शासित प्रदेशों के खाद्य सुरक्षा आयुक्तों एवं FSSAI के क्षेत्रीय निदेशकों को सलाह दी जाती है कि वे अपने-अपने क्षेत्राधिकार के अंतर्गत नामित अधिकारी (DO)/केंद्रीय लाइसेंसिंग प्राधिकरण (CLA) को निर्देशित करें कि वे FoSCoS प्रणाली में अपने लॉगिन के माध्यम से फूड रिकॉल से संबंधित जानकारी भरें। इसके अतिरिक्त, खाद्य सुरक्षा एवं मानक (फूड रिकॉल प्रक्रिया) विनियम, 2017 के अनुसार रिकॉल प्रक्रिया प्रारंभ करने वाले FBOs को भी निर्देशित किया जाता है कि वे FoSCoS प्रणाली में आवश्यक विवरण दर्ज करें।

यह सक्षम प्राधिकारी की स्वीकृति से जारी किया जाता है।

**संलग्नक:** उपर्युक्तानुसार।

Digitally signed by  
Sweety Behera  
Date: 18-03-2026  
18:26:14

(स्वीटी बेहेरा)  
निदेशक (नियामक अनुपालन)

**सेवा में,**

1. सभी राज्यों/केंद्र शासित प्रदेशों के खाद्य सुरक्षा आयुक्त ;
2. सभी क्षेत्रीय निदेशक, भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण;
3. सभी खाद्य व्यवसाय संचालक।

**प्रतिलिपि (सूचनार्थ):**

1. अध्यक्ष के वरिष्ठ निजी सचिव, भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण;
2. मुख्य कार्यकारी अधिकारी के निजी सहायक, भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण;
3. कार्यकारी निदेशक, नियामक अनुपालन प्रभाग, भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण;

4. मुख्य प्रौद्योगिकी अधिकारी – FSSAI वेबसाइट पर अपलोड करने हेतु।

# User Manual for Food Recall functionality developed in FoSCoS

## A. DO/CLA login -

1. The officer can create food recall or view the already existing food recalls using the filters as show below.

**Pending Food Recall View**

License No.  Nature of Recall:

[Click here for Total Count:](#) [Export Data To Excel](#)

Sl. No	Recall Id	License No	Fbo Name	Product Name	Brand Name	Nature Of Recall	Recall Status	Action
1	1236			Analogue in the dairy context	75876	Initiated by FBO	Initiated	<a href="#">View</a>
2	1224			Analogue in the dairy context	43345	Initiated by FBO	Completed	<a href="#">View</a>
3	1143			Sheep Milk	sdPluff	Initiated by FBO	Completed	<a href="#">View</a>
4	1142			Sheep Milk	hgTF	Initiated by FBO	Completed	<a href="#">View</a>

Previous Next

**Food Recall Module**

Enter License No.   Date: 09/02/25

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Ministry of Health and Family Welfare, Government of India

**FoSCoS**  
Food Safety Compliance System  
Last Login: 09-02-2025 12:40:49

2. After entering the below mentioned details, food recall is **CREATED**.

**Food Recall Module** Date: 09/02/20

Enter License No.  **Submit**

**Application Details**

License No.:   
 Company Name:  Type: New License  
 Current Status: License Issued Premise Address: rty, Bar Maya, Chandigarh, Chandigarh, 453534

**Details of the Recalled Food Product**

Category Name:  Select Sub-Food Category Name:   
 Please Select Category:  Please Select Sub-Food Category:   
 Product:  Brand Name:   
 Please Select Product:  Details of manufacturing:   
 Quantity of Recalled product:  Unit:  Start Date Of Recall:   
 Quantity:  Start Date Of Recall (dd/mm/yyyy):   
 Date of manufacturing:  Nature of Recall:   
 Date of manufacturing (dd/mm/yyyy):  Initiated by Authority:   
 Reason of Recall:  Food Recall Progress Remarks:   
 Nature of Recall:  Recall Status:   
 Reason Of Recall:  Recall Documentation:   
 Batch/Lot Number:   No file chosen

**Submit** **Reset** **Back**

**Food Recall Module** Data Submit Successfully ✓

Enter  **Submit**

**Application Details**

License No.:   
 Company Name:  New License  
 Current Status:  rty, Bar Maya, Chandigarh, Chandigarh, 453534

**Details of the Recalled Food Product**

Category Name:  Select Sub-Food Category Name:   
 Please Select Category:  Please Select Sub-Food Category:   
 Product:  Brand Name:   
 Please Select Product:  Details of manufacturing:   
 Quantity of Recalled product:  Unit:  Start Date Of Recall:   
 Quantity:  Start Date Of Recall (dd/mm/yyyy):   
 Date of manufacturing:  Detailed Remarks:   
 Date of manufacturing (dd/mm/yyyy):  Enter detailed remarks:   
 Reason of Recall:  Batch/Lot Number:   
 Nature of Recall:  Batch/Lot Number:   
 Initiated by Authority:  Recall Status:   
 Food Recall Progress Remarks:  Recall Status:   
 Food Recall Progress Remarks:  Recall Documentation:   
 No file chosen

**Submit** **Reset** **Back**

**Upload Progress Report**

S.No	Description	Upload	Action
1	Progress Report 1	<input type="button" value="Choose File"/> No file chosen	<input type="button" value="Add"/>

**OK**

### 3. DO/CLA can also **EDIT** the food recall created based on its progress

**Edit Food Recall Detail**

Category Name: 01 - Dairy products and analogues, excluding products of food ca  
 Product: Buttermilk (plain)  
 Quantity of Recalled product: 213 KG  
 Date of manufacturing: 08-02-2026  
 Recall Status: Initiated  
 Nature of Recall: Initiated by Authority  
 Food Recall Progress Remarks: queequeque

Select Sub-Food Category Name: 01.1 - Milk and dairy-based drinks  
 Brand Name: server  
 Details of manufacturing: 123123  
 Start Date Of Recall: 09-02-2026  
 Reason of Recall: Unsafe - queque  
 Batch/Lot Number: 123123123

S.No	Description	Upload	Action
1	Progress Report 1	<a href="#">View</a>	
	Progress Report 2	<a href="#">Choose file</a> No file chosen	<a href="#">Add</a>

[Update](#) [Close](#)

### 4. DO/CLA can **VIEW** the details of recalled food product

**View Food Recall Detail**

License No.: 13020001000280

**Details of the Recalled Food Product**

Category Name: 01 - Dairy products and analogues, excluding products of food category 2.0  
 Sub Food Category Name: 01.1 - Milk and dairy-based drinks  
 Product Name: Buttermilk (plain)  
 Brand Name: server  
 Quantity of Recalled product: 213 KG  
 Details of manufacturing: 123123  
 Date of manufacturing: 08-02-2026  
 Start Date Of Recall: 09-02-2026  
 Recall Termination Date:  
 Reason of Recall: Unsafe - queque  
 Nature of Recall: Initiated by Authority  
 Batch/Lot Number: 123123123  
 Food Recall Progress Remarks: queequeque  
 Recall Status: Initiated  
 Recall Documentation: [View](#)


S.No	Description	View
1	Progress Report 1	<a href="#">View</a>

[Close](#)

Sheep Milk | 1kg | Initiated by FBO | Completed | [View](#)


## B. FBO Login –

### 1. FBO can CREATE food recall initiated by him



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**FoSCoS**  
Food Safety Compliance System  
Last Login: 13-05-2025 15:23:35

Dashboard

License/Registration

Renewal

Modification

Surrender / Transfer

Food Consumer Grievance

Annual Return

Inspection

Quarterly Return for Exporters

Audit Management

Hygiene Management

Help

Six Monthly Lab Testing Report

Details of Rejected/Expired Food Items

Improvement Notice

Pay Penalty

Head Office License

Tax Invoice

Relabeller HOC Application

File your response

e-Payment Register

Food Recall

Food Recall - License


Food Recall - Registration

#### List of License

Sl.No	Company Name	Reference No./License No.	Address	Issued Date	Valid From	Valid Upto	Action
1	M/			21-04-2022	12-08-2022	11-08-2027	<a href="#">Create Food Recall</a>   <a href="#">View Food Recall</a>


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English



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**FoSCoS**  
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Last Login: 13-05-2025 15:23:35

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Relabeller HOC Application

File your response

e-Payment Register

Food Recall

Food Recall - License

Food Recall - Registration

#### Fill Details of the Recalled Food Product

Category Name \*

01 - Dairy products and analogues, excluding products of food category 2.0

Product

Please Select Product

Quantity of recalled product: \*      Unit \*

Quantity of recalled product

Date of manufacturing \*

(Date of manufacturing)(dd/mm/yyyy)

Reason of Recall \*

Reason Of Recall

Batch/Lot Number \*

Batch/Lot Number

Recall Status \*

Recall Status

Select Sub-Food Category Name \*

Please Select Sub-Food Category

Brand Name \*

Brand Name

Details of manufacturing \*

Details of manufacturing

Start Date Of Recall \*

(Start Date Of Recall) (dd/mm/yyyy)

Nature of Recall \*

Initiated by FBO

Food Recall Progress Remarks \*

Food Recall Progress Remarks

Recall Documentation \*

No file chosen

English

2. FBO can **EDIT** only the food recall that has been initiated/created by him

The screenshot displays the 'Edit Food Recall Detail' form in the FoSCoS system. The form is divided into several sections:

- Category Name:** 02 - Fats and oils, and fat emulsions
- Select Sub-Food Category Name:** 02.2 - Fat emulsions mainly of type water-in-oil
- Product:** Analogue in the dairy context
- Brand Name:** 76876
- Quantity of recalled product:** 768676
- Date of manufacturing:** 12-05-2025
- Recall Status:** Initiated
- Nature of Recall:** Initiated by FBO
- Food Recall Progress Remarks:** yuluyi
- Batch/Lot Number:** 768667
- Reason of Recall:** yuluyi

At the bottom of the form, there is a table with the following data:

S.No	Description	Upload	Action
1	Progress Report 1	<a href="#">View</a>	
	Progress Report 2	<a href="#">Choose file</a> No file chosen	<a href="#">Add</a>

3. FBO can **VIEW** the food recall and take action on it in their respective login


The screenshot displays the 'List of Food Recall' table in the FoSCoS system. The table contains the following data:


Sl. No	Recall Id	Product Name	Brand Name	Nature Of Recall	Recall Status	Action
1	1400	Buttermilk (plain)	werwer	Initiated by Authority	Initiated	<a href="#">View</a>
2	1236	Analogue in the dairy context	76876	Initiated by FBO	Initiated	<a href="#">View</a>   <a href="#">Edit</a>
3	1224	Analogue in the dairy context	43545	Initiated by FBO	Completed	<a href="#">View</a>

Below the table, there is a 'Back' button.


### C. Stakeholder/Consumer-

The food recall functionality is developed on FoSCoS home page to allow the stakeholders/consumers to check the status of recalled items.


Latest Announcements | FAQ on License / Reg | Become a Food Safety Mitra | helpdesk-foscos@fssai.gov.in | Call: 1800-11-2100 Follow Us  A+ | A | A-



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Food Recall

License     Registration

License/Registration Number:

Category Name:

Product:

Recall Status:

Financial Year:

Recall ID:

Sub-Food Category Name:

Nature of Recall:

Quarter Month:

Search
reset

[Export to excel](#)

Sr.No	Recall Id	License No.	License Type (Central/State/Registration)	FBO Name	Brand Name	Batch/ Lot No.	Product	Nature of Recall	Reason For Recall
1	1400		State License		werwer	123123123	Buttermilk (plain)	Initiated by Authority	Unsafe - qweqwe
2	1236		State License		76876	76867	Analogue in the dairy context	Initiated by FBO	vuiyul
3	1224		State License		435345	435345	Analogue in the dairy context	Initiated by FBO	rtert

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<p><b>DOCUMENTS REQUIRED</b></p> <p>NEW/RENEWAL/MODIFICATION OF LICENSE</p> <p>NEW REGISTRATION</p> <p>FEE STRUCTURE</p>	<p><b>ADDITIONAL INFORMATION</b></p> <p>ANNUAL RETURN FORM D-1</p> <p>Importer</p> <p>Exporter</p> <p>INSPECTION CHECKLIST</p> <p>CONDITION OF LICENSE</p>	<p>FSS ACT, 2006</p> <p>FSS RULES, 2011</p> <p>FSS REGULATIONS</p> <p>GAZETTE NOTIFICATION</p> <p>ADVISORIES/ORDERS</p>	<p><b>USEFUL LINKS</b></p> <p>FoSTAC</p> <p>Audit Management System</p> <p>FOOD SAFETY MITRA</p> <p>Notified Food Laboratories</p> <p>Data Statistics</p> <p>More Links</p>
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